

taken or proposed to be taken for implementing the recommendations therein for the advancement of women's education by affording them special opportunities for private study and taking up higher examinations as private candidates?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : The matter concerns the Universities which are autonomous bodies and the State Governments.

भारत सिक्कूरिटि प्रेस

*७२६. श्री बी० एन० मिश्र : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह शिकायत प्राप्त हुई है कि भारत सिक्कूरिटि प्रेस से गत तीन वर्षों में बहुत अधिक संख्या में करेन्सी नोटों की चोरी हुई है; और

(ख) कितने करेन्सी नोटों की चोरी हुई है और सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

राजस्व और रक्षा व्यय मंत्री (श्री ए० सी० गुह) : (क) तथा (ख). पिछले तीन वर्षों में करेन्सी नोटों की चोरी के केवल एक मामले की सूचना इण्डिया सिक्कूरिटि प्रेस, नासिक रोड से दी गयी है।

२६ फरवरी १९५५ को एक संख्यांकित ताब, जिसमें दस दस रुपये के चालीस नोट थे, चुरा लिया गया। यह मालमा पुलिस के सुपुर्द किया गया और उसने अब तक सात चलते हुए नोटों का पता लगाया है। सूचना मिली है कि पुलिस ने इन नोटों को जब्त कर लिया है। इस मामले में करेन्सी नोट प्रेस का एक कर्मचारी गिरफ्तार किया गया है और उसके विरुद्ध प्रथम श्रेणी के रेजीडेण्ट मिजस्ट्रेट, नासिक रोड की अदालत में मुकदमा चल रहा है।

चोरी होने क तुरन्त बाद, रिजर्व बैंक को सभी खोये हुए नोटों की संख्याएं सूचित, कर दी गयीं और उसने निगम-विभाग के अपने सभी कार्यालयों, सभी राजकोष-कार्यालयों

और भारतीय राज्य बैंक को भी सूचना दे दी है। भविष्य में इस प्रकार की चोरियां न हों इसलिए करेन्सी नोट प्रेस में सब प्रकार की सम्भव सतर्कतापूर्ण व्यवस्था कर दी गयी है।

State Bank of India

*727. **Th. Jugal Kishore Sinha :** Will the Minister of Finance be pleased to state the number of applicants who have so far applied for the transfer of shares of the State Bank of India to them, in lieu of compensation payable for the shares of the Imperial Bank?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha) : 258 upto 8th August, 1955.

Unrepealed Central Acts

*728. **Shri S. V. L. Narasimham :** Will the Minister of Law be pleased to state whether Government propose to compile and publish the unrepealed Central Acts alphabetically?

The Minister of Law and Minority Affairs (Shri Biswas) : No.

Chilka Lake

*733. **Shri Bhagwat Jha Azad :** Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether it is a fact that Government propose to make a survey of the Chilka lake and the hills to the West of it;

(b) if so, the purpose of the survey, and

(c) when it will be taken up?

The Deputy Minister of Education (Dr. K. L. Shrimali) : (a) Yes, Sir.

(b) To arrive at the basic geological data of the area and to investigate the possibility of the occurrence of economic minerals.

(c) As soon as possible during the Second Five Year Plan period.

M.E.S. Officers

*736 **Shri Raghavaiah :** Will the Minister of Defence be pleased to state :

(a) whether it is a fact that certain officers of the M.E.S. in Cochin have been charged with misappropriation of funds, bribery etc; and